

Annexure-5

Name of the corporate debtor: SECL Industries Private Limited; Date of commencement of liquidation: 24th July 2018; List of stakeholders as on: 08.06.2020 (revised)

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax Department, Central Circle – 3, Ludhiana	Central	N.A	16.03.2020	15,28,09,529	15,28,09,529	Government Dues	N.A	N.A	79.79	NIL	NIL	NIL	NIL	Income Tax, Ludhiana had filed their claim thrice. This claim is the latest one received dated 16.03.2020 through e-mail
2	Excise and Taxation Department, Panchkula	Central	N.A	16.05.2019	3,48,73,707	3,48,73,707	Government Dues	N.A	N.A	18.21	NIL	NIL	NIL	NIL	NIL
3	Assistant Commissioner of State Tax	State	N.A	10.10.2019	38,40,661	38,40,661	Government Dues	N.A	N.A	2.00	NIL	NIL	NIL	NIL	NIL